

In the National Company Law Tribunal, Jaipur

Item No. 202

CP No. (IB) 228/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

M/s Harit Polytech Pvt. Ltd.

.....Applicant/Petitioners

VS.

M/s Anamika Conductors (P) Ltd.

.....Respondent

Order delivered on 24.09.2019

**Coram: DR. POONDLA BHASKARA MOHAN, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

For Petitioner (s) : Kumar Vikram, Adv.
For Respondent(s) : None-appeared

ORDER

Learned counsel for the applicant is present. None appears for the respondent. Post the matter on 15.10.2019.

Sd-

(RAGHU NAYYAR)
TECHNICAL MEMBER

Sd-

(DR. POONDLA BHASKARA MOHAN)
JUDICIAL MEMBER